

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

way sent/given
rule 597, 595
dt. 24.3.03

19.3.2003

None present for the applicant even in the third round.

Mr. Tej Prakash Shama, Counsel for the respondents.

It is seen that neither the learned counsel for the applicant nor the applicant had appeared in the Court on 21.5.2002, 26.9.2002, 13.11.2002 and 6.1.2003. It appears that applicant has lost interest in pursuing this Application. This application is, therefore, dismissed in default.

Agp
(A.P. NAGRATH)
MEMBER (A)

Om D
(G.L. GUPTA)
VICE CHAIRMAN